



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/28/2021 FIXED	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S S SAIKIA	SC, APSC SC, PERSONNEL DEPT.
	<b>WITH</b>			
2	WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
	<b>WITH</b>			
3	WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
4	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
5	WP(C)/4000/2021	SUHEL AKRAM AND 3 ORS. <b>Versus</b> THE PUNJAB NATIONAL BANK AND 4 ORS.	MD. S ISLAM MD S HOQUE MR. M DEKA	SC, PNB
<b>ADMISSION</b>				
6	WP(C)/1810/2020	U.V. ASSETS RECONSTRUCTION COMPANY LTD. <b>Versus</b> THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
7	WA/158/2021 FIXED	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	

**WITH**  
I.A.(Civil)/1134/2021  
in WA/158/2021

STATE OF SIKKIM  
**Versus**  
SHRI SUSHIL PRADHAN

MR. S. K. CHETTRI  
MR. Y. SHARMA  
MS. Y. W. RINCHEN  
MR. T. D. BHUTIA  
MR. SUJAN SUNWAR  
MR. H. GYALTSEN  
MS. P. BHUTIA  
S JOSHI  
DR DOMA T. BHUTIA  
MR. S K CHETRY

**ORDERS**

8 PIL/77/2018  
B/O

ASOM BASAOK  
**Versus**  
THE MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE AND 37  
ORS.

MR. K N CHOUDHURY  
MR D J DAS  
MR D DEKA

GA, ASSAM  
ASSTT.S.G.I.  
SC, FOREST  
SC, REVENUE

9 PIL/25/2021  
FIXED

ALI REJA OSMANI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S B LASKAR  
MR. H A LASKAR  
MS N KALITA  
MS D DUTTA

GA, ASSAM

10 PIL/44/2021  
FIXED

JITUL DEKA  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. A GOYAL  
MR. A CHOUDHURY

GA, ASSAM  
GA, MIZORAM  
SC, CBI  
SC, NIA

**WITH**

11 PIL/46/2021

THE MIZORAM BAR ASSOCIATION  
**Versus**  
THE UNION OF INDIA AND 16 ORS

MR J L REATHLEI  
MR. D J KAPIL  
MR. A R MALHOTRA  
MR. B LALRAMENGA

GA, ASSAM  
SC, NHAI  
MR. B DEKA  
ASSTT.S.G.I.  
SC, NF RLY  
GA, MIZORAM

12 WA/135/2021  
B/O

PATIT PABAN DEBNATH  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S P CHOUDHURY  
MR K BISWAKARMA  
MS B DEVI

GA, ASSAM

**HEARING**

13 WA/27/2019  
WITH CAVT 1102/18, B/O

SHEHNAZ BEGUM  
**Versus**  
THE STATE OF ASSAM AND 17 ORS

MR B D DAS  
MR H K SARMA  
MRS R DEKA  
MR. D THAOSEN

MR H R A CHOUDHURY  
(R6, R7, R13)  
MR H R A CHOUDHURY  
(R6, R7, R13)  
MR. K N CHOUDHURY  
GA, ASSAM  
SC, APSC  
MR. A M AHMED (R6, R7,  
R13)  
MR. A M AHMED (R6, R7,  
R13)  
MR. J PATOWARY  
MRS H AHMED (R6, R7,  
R13)  
SC, HEALTH  
FOR CAVEATOR

14 WA/31/2019  
WITH CAVT 92/19, FIXED

JAHURUL ISLAM LASKAR AND 7 ORS  
**Versus**  
BAKTAR HUSSAIN AND 5 ORS

MR H R A CHOUDHURY  
(A1)  
MR. B SAHARIA  
MR. A M BARBHUIYA  
MS. S F MAITAI  
MS. M MEDHI  
MS. A AHMED (A1)

SC, CO OP  
MR. B SAHARIA  
MR. J N ISLAM  
MR. JUNM LASKAR (R6)  
MR. JALALUDDIN NUR  
MOHAMMAD LASKAR (R-6)

**WITH**

15 WA/33/2019

BAKTAR HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR. B SAHARIA  
MR M J QUADIR  
MR. K MIRA

SC, CO OP  
MR. JUNM LASKAR (R5)  
MR. A M BARBHUIYA  
MR. J N ISLAM  
FOR CAVEATOR

16 Cont.Case(Crl)(Suo Moto)/1/2021 XXX  
WITH WP(C) 3396/21(D/O), FIXED  
**Versus**  
SUMIT SATTAWAN AND 2 ORS.  
MR. T J MAHANTA  
MR. D SAIKIA (R-1)  
MR D K MISHRA (R-3)  
MR. B PRASAD (R-3)  
MR. B GOGOI  
MR. R A CHOUDHURY (R-1)  
MR. R A CHOUDHURY (R-1)  
MR P J BORAH (R-3)

**WITH**  
17 PIL/21/2020  
SUBRATA MAZUMDAR AND 8 ORS.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS,  
MR A M MAZUMDAR  
MRS S B CHOUDHURY  
MR S S DEY  
GA, ASSAM  
MR SISHIR DUTTA (R2)  
MR. M NATH  
MR. A BHATTACHARJEE  
MR. D J KAPIL  
MR S DAS (R2)  
SC, REVENUE  
MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/676/2021 FIXED	MD. LALCHAN ALI @ LALCHAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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4)	MR. L C DEY	19-08-2021	To	31-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7765/2019 WITH LCR 1 FILE, FIXED	KURPAN ALI @ KURBAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/8206/2019 WITH LCR, FIXED	AMENA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. M BARMAN MS. D GHOSH MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<b>WITH</b> Review.Pet./57/2020 in WP(C) 5828/19(D/O)	SALEHA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M ISLAM MR. J MAHANTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/715/2020 B/O	RAM MANDAL <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/1683/2020 B/O	AMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4379/2020 WITH LCR, FIXED	AMENA KHATUN @ AMENA BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/3980/2021	MAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3982/2021	HALIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/3987/2021	PAN BIBI @ PAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MS. M SIKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4003/2021	MUSSTT. MULKUSUM BEGUM @ MULKUSUM NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, ELECTION COMMISSION.
11	WP(C)/4043/2021	RAHIMA KHATUN @ RAHIMON NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
12	WP(C)/4780/2019 WITH LCR, FIXED	KANCHAN KHATUN @ KANCHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	CrI.A./104/2021 WITH OFFICE NOTE	PINTU HASAM <b>Versus</b> THE STATE OF NAGALAND AND ANR.	MR. S ROY MR R DAS	PP, NAGALAND
<b>ORDERS</b>				
14	CRL.A(J)/117/2016 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS.	GUGUL MIYAN @ GOPAL <b>Versus</b> THE STATE OF ASSAM	SMTI. RITA DAS MAZUMDAR AMICUS CURIAE	PP, ASSAM
15	I.A.(CrI.)/443/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./180/2018 <b>WITH</b> CrI.A./180/2018	SONU NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
16	Mat.App./23/2019 WITH LCR  <b>WITH</b> I.A.(Civil)/141/2020 <b>in</b> Mat.App./23/2019	SONU NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
16	Mat.App./23/2019 WITH LCR  <b>WITH</b> I.A.(Civil)/141/2020 <b>in</b> Mat.App./23/2019	SMTI. RINA BORA <b>Versus</b> SRI PARESH BORAH AND ANR	MR. P P DAS MR. S BARMAN	MR. T DEURI MR A SHARMA (R1)
17	CRL.A(J)/55/2019 WITH LCR 5 FILES, PB 2 NOS.	SMTI. RINA BORA <b>Versus</b> SRI PARESH BORAH AND ANR	MR. P P DAS MR. R AHMED	
17	CRL.A(J)/55/2019 WITH LCR 5 FILES, PB 2 NOS.	BIJOY GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
18	I.A.(CrI.)/445/2019 WITH LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./213/2019  <b>WITH</b> CrI.A./213/2019	SMTI. DIPJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
18	I.A.(CrI.)/445/2019 WITH LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./213/2019  <b>WITH</b> CrI.A./213/2019	SMTI. DIPJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
19	I.A.(CrI.)/642/2019 WITH LCR 4 FILES, PB 2 NOS. <b>in</b> CrI.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

**WITH**

Crl.A./298/2019

MD. SABIR AHMED AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR N J DAS  
MR. N MAHAJAN

PP, ASSAM

20 Crl.A./155/2020  
WITH OFFICE NOTE

THE NATIONAL INVESTIGATION AGENCY.  
**Versus**  
SHRI TAPITU @ TAPI (A-13) and ANR

MR. D K DAS  
MR J A HASSAN, Sr. P.P.,  
NIA.

21 Mat.App./7/2021

KAPIL VISHWAKARMA  
**Versus**  
SMTI. MANISHA VISHWAKARMA

MR. A AHMED  
MR A HUSSAIN  
MR M RAHMAN  
MS M BEGUM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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- |    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MR. L P SHARMA   | 12-07-2021 | To | 08-10-2021 |
| 2) | MRS. S ROY       | 17-08-2021 | To | 17-09-2021 |
| 3) | MR. S K TALUKDAR | 18-08-2021 | To | 28-08-2021 |
| 4) | MR. L C DEY      | 19-08-2021 | To | 31-08-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2020/2021	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY U U KHAN	SC, DRI
<b>MOTION</b>				
2	Crl.Pet./382/2021	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
3	Crl.Pet./414/2021	RANTU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS MR P BURAGOHAIR	PP, ASSAM
4	Crl.Pet./415/2021 B/O	CHOLAMANDALAM INVESTMENTS AND FINANCE CO.LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	PP, ASSAM
5	Crl.Pet./416/2021	ABUL MAZAM (SUNU) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED MS. M KHATUN MR. S M RAHMAN	MR M Z SHAH PP, ASSAM
6	Crl.Pet./417/2021	HUMAYUN KABIR <b>Versus</b> MD. ABDUL HUSSAIN	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	
7	Crl.Pet./418/2021	DIGBIJOY SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM
8	Crl.Pet./419/2021	SOUMEN CHOWDHURY <b>Versus</b> BABY BHOWMICK	MR. N K KALITA MR D DEKA	
9	AB/1216/2021	MANOSIJJ ROY <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA	PP, ASSAM
10	AB/2312/2021	RANJIT DEBNATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM



11	AB/2413/2021 B/O	NAWAZIS KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S KALITA MS P MISHRA	PP, ASSAM
12	AB/2427/2021 B/O	SYED SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	AB/2431/2021 B/O	SUBRAT SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
14	AB/2434/2021	ABDUL JALIL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
15	AB/2437/2021	SAHIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
16	AB/2444/2021	CHAKRADHAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
17	AB/2445/2021 B/O	GEETANJALI KALITA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR R DHAR MR. B B KAKATI	PP, ASSAM
18	AB/2450/2021	BASIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
19	AB/2452/2021	HRIDAYANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/2456/2021	DIBYAJYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
21	AB/2457/2021	LACHIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR H KALITA	PP, ASSAM
<b><u>ADMISSION</u></b>				
22	MFA/98/2021	M/S BAJAJ STEEL <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
23	MFA/99/2021	M/S SIROHIA AND SONS PVT. LTD. <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
24	CrI.Pet./238/2021 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SPL PP WILDLIFE FOREST ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
25	Bail Appln./1907/2021 FIXED	ALOK DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
26	Bail Appln./1935/2021 FIXED	MOYNUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
27	AB/35/2021 FIXED	SANTOSH TARAFDAR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<b>WITH</b>				
28	CrI.Pet./553/2020	DR. SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
<b>WITH</b>				
29	CrI.Pet./562/2020	DR SUBRATA MITRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	S N SARMA PP, ASSAM

30	<b>WITH</b> Crl.Pet./565/2020	DR. SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. K BORUAH MR. M ALOM PP, ASSAM
31	<b>WITH</b> AB/2221/2020	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
32	AB/313/2021 FIXED	MIRAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
33	AB/1192/2021 FIXED	SANJEEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
34	AB/1330/2021 FIXED	LOKEN CH. RAY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
35	AB/1963/2021 FIXED	HANIFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
36	AB/2152/2021 FIXED	SIMANTA TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS R KALITA	PP, ASSAM
37	AB/2157/2021 FIXED	PRABIR CHANDRA BHATTACHARJEE, <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
38	AB/2158/2021 FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS A ZAHAN MR. M A MONDAL	PP, ASSAM
39	AB/2162/2021 FIXED	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
40	AB/2190/2021 FIXED	SIMANTA TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
41	AB/2210/2021 FIXED	SANTOSH KUMAR CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
42	AB/2215/2021 FIXED	PRITAM KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
43	AB/2289/2021 FIXED	PARTHA PROTIM NEOG <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
<b>ORDERS</b>				
44	I.A.(Crl.)/107/2020 B/O <b>in</b> Crl.Rev.P./1264/2020	SYED BASIT AMIRUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	MR H S KALSI MR. I S KALSI MS. N K PODDAR PP, ASSAM
	<b>WITH</b> Crl.Rev.P./1264/2020 (Filing Number)	SYED BASIT AMIRUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. (B)		
45	Crl.Rev.P./4/2021 B/O	DR. MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
46	<b>WITH</b> AB/245/2020	MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
47	Crl.Pet./218/2021 B/O	BABLU KUMAR MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM

**HEARING**

48	MFA/76/2011 P/H, WITH LCR, FIXED	THE UNION OF INDIA <b>Versus</b> M/S RAMESH AND CO.	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
49	MFA/123/2011 WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S MOTILAL and GOURI FOOD STORAGE PVT. LTD. ,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MS.M SHARMA
50	CrI.Rev.P./229/2018 WITH LCR 4 FILES, B/O	MASADDAR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	MR. R M CHOUDHURY (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
2	Cont.Cas(C)/270/2021 B/O	RITA CHOUHAN <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. D BHUYAN	
3	WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	SC, EDU
4	WP(C)/3501/2021 FIXED	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU SC, AG
5	WP(C)/3729/2021 FIXED	HAREKRISHNA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.
6	WP(C)/3816/2021	RAMEN KR SARMA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	SC, SEC. EDU. SC, FINANCE
7	WP(C)/3850/2021	JATINDRA ROY @ JATINDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU
8	WP(C)/3904/2021 B/O	ARJUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
9	WP(C)/3927/2021 B/O	WAHADUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
10	WP(C)/3933/2021 B/O	GIRISH CHANDRA BARO AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
11	WP(C)/3936/2021 B/O	IMRAN ALI AND ANR. <b>Versus</b> ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC

12	WP(C)/3985/2021 B/O	POMPA SHIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	GA, ASSAM SC, EDU
13	WP(C)/4006/2021 B/O	SITUL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4026/2021	CHAMPAK BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, BTC
15	WP(C)/4028/2021	PRASANTA KR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N HAQUE MR. S U AHMED MR M HUSSAIN MR A HAWARI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4033/2021 B/O	SHAHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4040/2021 B/O	DR. KANDARPA DAS <b>Versus</b> THE CHANCELLOR AND 5 ORS	MR N DUTTA MR. S DEKA MS. J BORO MR A ATREYA	GA, ASSAM SC, KKHSOU SC, G U

**ORDER (STAY VACATING)**

18	I.A.(Civil)/1232/2021 B/O in WP(C)/1330/2021 <b>WITH</b> WP(C)/1330/2021	KHADIZA BEGUM MAZUMDER AND ANR. <b>Versus</b> RAFI AHMED MAZUMDER AND 6 ORS.	MR M J QUADIR	SC, ELEM. EDU GA, ASSAM MR E AHMED
		RAFI AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM

**ADMISSION**

19	WP(C)/3812/2020	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
20	WP(C)/5037/2020 B/O	SORAF UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
21	WP(C)/1015/2021 B/O	SALEHA KHATUN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU

**ORDERS**

22	Cont.Cas(C)/662/2019 B/O	TILAK GOGOI <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. S R GOGOI MR H BARUAH MR. N K DEKA	MR S M T CHISTIE MR. R MAZUMDAR MR. A GOGOI MS. N PHUKAN MS. N PHUKAN
23	Cont.Cas(C)/548/2020 B/O	MUKUL CHANDRA SARMA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. J LASKAR	
24	WP(C)/2636/2020 B/O	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, SEC. EDU. A N HUSSAIN MS F BEGUM SC, K A A C
25	WP(C)/3145/2020 B/O	MONOWAR ISLAM <b>Versus</b> THE SECRETARY,	MR. A M BARBHUIYA MR. J N ISLAM	MR. T C CHUTIA, SC, AHSEC
26	I.A.(Civil)/1152/2021 in WP(C)/1908/2021 <b>WITH</b> WP(C)/1908/2021	MOYNUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, ELEM. EDU
		MD. MOYNUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, ELEM. EDU MR J ABEDIN GA, ASSAM MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS

27 WP(C)/1604/2020  
(AS LAST ITEM), (BY SLIP)

ANANTA PRASAD  
**Versus**  
THE GAUHATI HIGH COURT AND 5 ORS.

MR. A BARKATAKI  
MR P BHARDWAJ  
MR. M SARMA  
MR. M K CHOUDHURY

SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Monday,23rd August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 9**

**[RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
1	WP(C)/2330/2020 B/O	RAMENDRA NATH BISWAS <b>Versus</b> TAPAN DAS	MR. S C KEYAL MS S DAS	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/14/2021	RISHA HANDIQUE GOHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	GA, ASSAM
2	Cont.Cas(C)/253/2021 FIXED	DULENDRA CHANDRA DAS AND 4 ORS <b>Versus</b> DR. J B EKKA, IAS	MR. A M S MAZUMDER	
3	WP(C)/1278/2021 B/O	RAJ KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, AGRI. DEPARTMENT SC, FINANCE
4	WP(C)/3952/2021	DHARMA RAM KALITA AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	ASSTT.S.G.I.
5	WP(C)/3956/2021	PRABAL SARMA BORDOLOI AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE DEPTT.
6	WP(C)/3957/2021	SUJIT KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
7	WP(C)/3962/2021	MD. NOMIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, PNRD GA, ASSAM
8	WP(C)/3967/2021	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
9	WP(C)/3975/2021	BIREN MOCHAHARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
10	WP(C)/3983/2021	BRAJ RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	ASSTT.S.G.I.
11	WP(C)/3988/2021	ABINASH BAIDYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, IWT



12	WP(C)/3991/2021	HASAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
13	WP(C)/3995/2021	NAZIR AHMED TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. R A CHOUDHURY	GA, ASSAM SC, PWD
14	WP(C)/3997/2021	PRABHAT CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
15	WP(C)/4004/2021	GITUMONI BORTHAKUR AND ANR <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, A G V B
16	WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
17	WP(C)/4020/2021	BUDDHA PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GHOSH N CHAUDHURY	GA, ASSAM SC, P H E
18	WP(C)/4021/2021	ABU BAKKAR SIKDAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, NF RLY
19	WP(C)/4045/2021	SHAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. J KALITA MR D KALITA MR B HAZARIKA	SC, PNRD GA, ASSAM
<b>ADMISSION</b>				
20	WP(C)/2958/2018 FIXED	PANKAJ KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6)
21	WP(C)/6867/2019 FIXED	DIPAMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG MD M S ALI MR. R K TALUKDAR (R-5) SC. REVENUE
22	WP(C)/3448/2020 FIXED	RAHUL DEV PARASHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. R BORUAH MR R SARMA	GA, ASSAM SC, IRRIGATION
23	WP(C)/2055/2021 FIXED	SAFIQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
24	WP(C)/3039/2021 FIXED	MRIGEN BARUA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. P K MUNIR	SC, FOREST
25	WP(C)/3092/2021 FIXED	KRISHNA KAMAL DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
26	WP(C)/3124/2021 FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PNRD SC, AG
27	WP(C)/3148/2021 FIXED	PROSHANJIT DAS AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. K K PARASAR (R-1 TO 3) ASSTT.S.G.I.
28	WP(C)/3243/2021 FIXED	ASHIM JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, K A A C
29	WP(C)/3365/2021 FIXED	SALMA NURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM

30	WP(C)/3383/2021 FIXED	NO 110025032 HC/STEWARD SHIV SHANKAR KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS. L DAS	MR. C K S BARUAH ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
31	El.Pet./2/2021 FIXED	NAJIR HUSSAIN <b>Versus</b> NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	MR. R P SARMAH (r-1) MR M R ADHIKARI (r-1) MS S P CHETRY (r-1)
32	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
33	Cont.Cas(C)/74/2021 FIXED	MUSTAQUE AHMED <b>Versus</b> RAJ CHAKRABORTY AND 5 ORS	MR. R M CHOUDHURY	MRS. D DAS BARMAN (R-6) MR. D NATH (R-1,3,5) MR D KALITA (R-1,3,5)
34	WP(C)/484/2021 B/O	DIPAN SAIKIA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DEORI MS. SOMILA	GA, ASSAM
35	I.A.(Civil)/686/2021 FIXED in WP(C)/260/2021	THE ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND ANR. <b>Versus</b> CHANDRA KANTA SINGHA AND 9 ORS.	MS. A BEGUM MR. R M DAS	MR. S K GHOSH
	<b>WITH</b> WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/421/2021 in WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/271/2021 B/O	M/S NIKITA MARKETING SERVICE PVT. LTD. <b>Versus</b> BHABANI PRASAD SARMA	MR S BORTHAKUR MR. J ABBAS	
2	WP(C)/892/2021 B/O	RAMKRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/2567/2021 FIXED	AJIT CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
4	WP(C)/3176/2021 FIXED	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM
<b>WITH</b>				
5	WP(C)/3169/2021  CAVT. NO. 04152/021,	MAINA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
<b>WITH</b>				
6	WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA
7	WP(C)/3556/2021 FIXED	DINESH SAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
8	WP(C)/3557/2021 FIXED	SADHU ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
9	WP(C)/3618/2021 FIXED	AMRAN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S HAZARIKA L SANGTAM	SC, PNRD GA, ASSAM MS D DAS (R-5) MR. M K DAS (R-5) MS Z ANJUM (R-5) MR. U S BORA (R-5)

10	WP(C)/3656/2021 FIXED	RENUKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
11	WP(C)/3691/2021 FIXED	INTAZ ALI SHEIKH AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
12	WP(C)/3877/2021 B/O	M/S VISION ISPAT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	ASSTT.S.G.I. SC, NEDFI
13	WP(C)/3984/2021	ASMA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
14	WP(C)/3989/2021	SANTOSH GOYARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
15	WP(C)/3990/2021	M/S POWER MAXX AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC, PWD
16	WP(C)/3992/2021	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR MR D KALITA	GA, ASSAM MR S KHOUND (FOR CAVEATOR) MR D J MEDHI (FOR CAVEATOR)
17	WP(C)/3998/2021	CHANU ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION.
18	WP(C)/4001/2021	SALEH UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, PNRD GA, ASSAM SC, ELECTION COMMISSION.
19	WP(C)/4002/2021	M/S SARADA TRADERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM ASSTT.S.G.I. SC, CUSTOMS
20	WP(C)/4010/2021	SURHAB UDDIN AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DEORI MS. SOMILA	GA, ASSAM SC, REVENUE
21	WP(C)/4019/2021	SHAHJAHAN ALI <b>Versus</b> THE GOVERNMENT OF ASSAM AND 5 ORS.	MR. N AHMED MD M HOQUE	GA, ASSAM SC, REVENUE
22	WP(C)/4022/2021	M/S R.K. JAIN AND SONS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
23	WP(C)/4029/2021	SUREN BRAMAH <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/4036/2021	DEBAJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, PNRD
25	WP(C)/4041/2021	GANGA SOBOR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	SC, PNRD GA, ASSAM
26	WP(C)/4042/2021	PARASH RAM AND 37 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR R DHAR MRS. R RONGMEI	SC, RAILWAY
27	WP(C)/4063/2021 B/O	M/S RAJLAKSHI DRUGS <b>Versus</b> UNION OF INDIA AND ANR.	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	ASSTT.S.G.I.
28	WP(C)/4065/2021 B/O	M/S KAZIRANGA MEDICOS <b>Versus</b> UNION OF INDIA AND ANR.	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	ASSTT.S.G.I.

**ORDER (STAY VACATING)**

29	I.A.(Civil)/878/2021 FIXED in WP(C)/695/2021 <b>WITH</b> WP(C)/695/2021  <b>WITH</b> I.A.(Civil)/491/2021 in WP(C)/695/2021	THE AUTHORISED OFFICER, GAIL <b>Versus</b> NUR HUSSAIN AND 3 ORS.  NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S MITRA MR. A BORO  MR A ALI MS. M KHATUN MS D DEORI  MR A ALI MS. M KHATUN MS D DEORI	MR A ALI MS. M KHATUN MS D DEORI  GA, ASSAM MR. S MITRA (R-4) MR A K BORO (R-4) SC, REVENUE  GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
30	I.A.(Civil)/1179/2021 FIXED in WP(C)/3394/2021 <b>WITH</b> WP(C)/3394/2021	RANA DEV SAIKIA <b>Versus</b> AJIT BARUAH AND 5 ORS.  AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED  MS. S MAHANTA MR. M MAHANTA MR. M MAHANTA MR. B BORAH	MR. M MAHANTA SC, FOREST  SC, FOREST
<b>ADMISSION</b>				
31	WP(C)/2026/2017 (P/H), (AT 3:00 PM), FIXED	AAR PEE INDUSTRIES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR. A SARAF MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.Y DOLOI(R- 1-5) MR D MOZUMDAR (ADDL. A.G., ASSAM) MR.N DEKA(R-6) MR. R BORPUJARI MR.M GOGOI R-6 SC, IOC MR G BORDOLOI
32	WP(C)/2026/2016 FIXED	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, FINANCE SC, WATER RESOURCE SC, BTC
33	WP(C)/5463/2016 FIXED	MUSSTT KALPONA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.A DAS MR. AMIL HUSSAIN	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
34	WP(C)/7163/2018 FIXED	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> NAME STRUCK OFF	MS P CHAKRABORTY MS. K KHAN MS A DAS	S N SARMA MR. S BORTHAKUR (R4) MR. P K BORAH (R4) MR. A K SAHEWALLA MR. W SHARMA MR. D GOGOI (R4) SC, OIL
35	WP(C)/5669/2019 FIXED	BUBUL MEDHI AND ANR. <b>Versus</b> THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R
36	WP(C)/4013/2020 FIXED	NRIPAL BARMA AND 47 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, RAILWAY
37	WP(C)/2988/2021 FIXED	AROFA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/3538/2021 FIXED	M/S S.B. ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,23rd August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1972/2021	BAHARUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
2	Bail Appln./1980/2021	MD. NURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
3	Bail Appln./1982/2021 B/O	FIRDUS ALI @ MD. FIRDOS ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH	PP, ASSAM
4	Bail Appln./1984/2021	FULCHAND ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
5	Bail Appln./1989/2021	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
6	Bail Appln./1990/2021	RAIHM ALI @ RAHIM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
7	Bail Appln./1995/2021	DANESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. S P SHARMA MS U SHARMA	PP, ASSAM
8	Bail Appln./1996/2021	NOZIMUDDIN @ NOZIBAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. M BORAH MR. B HUSSAIN	PP, ASSAM
9	Bail Appln./1997/2021	MD. ABDUL HANNAN ALI @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./2002/2021	BIPUL NATH <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR. S HOQUE MR A RAHIM	PP, ASSAM
11	Bail Appln./2005/2021 B/O	BINOD NAGBONSHI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
12	Bail Appln./2010/2021	AJAY DAS @ AJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM

13	Bail Appln./2015/2021	MITHUN GHOSH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
14	Bail Appln./2024/2021	SAMEJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
15	Bail Appln./2026/2021	NARSINARA BEGUM @ RIMPI <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
<b>MOTION</b>				
16	AB/2390/2021	MANOWARA BIBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J KALITA MR B HAZARIKA	PP, ASSAM
17	AB/2391/2021 B/O	NITYA GOPAL SARKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR M K DAS	PP, ASSAM
18	AB/2396/2021	IMRAN HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM
19	AB/2405/2021	RIAJUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
20	AB/2406/2021	GIASHUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
21	AB/2407/2021	SMTI. ASHENE SHYAM <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE MR. M C BORA	PP, ASSAM
22	AB/2411/2021	ABDUL MOMIN SHEIKH @ ABDUL MOMIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
23	AB/2416/2021	RAHAM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
24	AB/2417/2021	ABDUS CHABUR SIKDAR @ ABDUL SABBUR SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
25	AB/2421/2021	KANAK DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K BAROOAH MR. P DUTTA MS. M DUTTA	PP, ASSAM
26	AB/2422/2021	ABDUL MOTALEB AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD. A MANNAN	PP, ASSAM
27	AB/2423/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
28	AB/2424/2021	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	AB/2426/2021	BASIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
30	AB/2432/2021 B/O	FATEMA KHATUN @ FATIMA KHATOON BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
31	AB/2433/2021	INAMUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
32	AB/2435/2021	DEEP DEKA <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM



33	AB/2436/2021	RUMI CHUTIA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
34	AB/2438/2021	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
35	AB/2439/2021 B/O	DR. ZINNATUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	PP, ASSAM
36	AB/2441/2021	ASAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
37	AB/2442/2021	MRS ARUNA DAS @ ARUNA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
38	AB/2443/2021	DEWAN TAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
39	AB/2448/2021 B/O	ASHRAFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM MR A ALIM SK	PP, ASSAM
40	AB/2451/2021	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
41	AB/2453/2021	REBA KT DAS <b>Versus</b> THE STATE OF ASSAM	MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
42	AB/2454/2021	RAJENDRA PRASAD GOALA@ RAJENDRA PRASAD YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
43	AB/2455/2021	JAKIR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
44	AB/2458/2021	DR. CHANDRA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MR. D BARUAH MR. P K BORDOLOI MR. P K BHAGAWATI	PP, ASSAM
45	AB/2459/2021	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<b>ADMISSION</b>				
46	CrI.A./130/2021	GOPAL NEWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/315/2021 <b>in</b> CrI.A./130/2021	GOPAL NEWAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
47	CrI.A./131/2021	SULTAN MAMUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
48	Bail Appln./1628/2021	MONOJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	Bail Appln./1700/2021 FIXED	AMINUL ALI @ MD AMINUL ALI <b>Versus</b> STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM

50	Bail Appln./1786/2021 FIXED	SATNAM SINGH @ SWAPNAM SINGH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
51	Bail Appln./1819/2021 FIXED	PATAL TANTI <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
52	Bail Appln./1820/2021 FIXED	MD MUBARAK ALI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
53	Bail Appln./1867/2021 FIXED	SANJU PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

**BAIL HEARING**

54	AB/3494/2020 FIXED	MD. SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
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**ORDERS**

55	Crl.A./99/2021 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SWARPAT ALI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,23rd August 2021]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1987/2021	BIMAL SABOR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
2	Bail Appln./1988/2021	AMIT BIBHAR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
3	Bail Appln./1991/2021	MD. MIZANUR RAHMAN @ MIJANUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./1992/2021	MD. SHAHIJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
5	Bail Appln./1993/2021	MD. MOHIJUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
6	Bail Appln./1999/2021	SANJAY MONDAL @ ILU <b>Versus</b> STATE OF ASSAM	MR D MAHANTA	PP, ASSAM
7	Bail Appln./2000/2021	INDRA KUMAR BHATTARAI <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI MR. S BORDOLOI	SC, NCB
8	Bail Appln./2007/2021	SUBHASH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
9	Bail Appln./2008/2021 B/O	BANAMALLIKA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A GOHAIN MR S DAS	PP, ASSAM
10	Bail Appln./2009/2021	PEKUN MILI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
11	Bail Appln./2011/2021	BAPPA PAUL <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM

12	Bail Appln./2012/2021	TILU SAIKIA @ TRILU SAIKIA <b>Versus</b> THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
13	Bail Appln./2013/2021 B/O	SMTI JYOTIREKHA DAS <b>Versus</b> THE STATE OF ASSAM	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	PP, ASSAM
14	Bail Appln./2014/2021	MOKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
15	Bail Appln./2016/2021	AMINUR HAQUE @ AMINUL <b>Versus</b> THE STATE OF ASSAM	J RABHA MR B KALITA MR J A KAZI	PP, ASSAM
16	Bail Appln./2017/2021	RAHUL BORO <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
<b><u>MOTION</u></b>				
17	AB/2409/2021	MD. GULJAR HUSSAIN @ GULZAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. Z H AHMED MS F INTAZ	PP, ASSAM
18	AB/2418/2021	KHALIL @ KHALIL SHEIKH @ KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
19	AB/2420/2021	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM
20	AB/2425/2021	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	AB/2430/2021	BIKRAM SAHANI <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM
22	AB/2440/2021	MD. SOFIQUL ISLAM @ SOFIQUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
23	AB/2446/2021	BIBEK KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHALIHA	PP, ASSAM
24	AB/2447/2021	PURANDAR BORA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR S CHAUHAN MR. P MAZUMDER	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
25	Bail Appln./1282/2021 WITH SCANNED COPY OF CASE DIARY	RAFIUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
26	Bail Appln./1367/2021 FIXED	BIJOY SINGHA <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
27	Bail Appln./1422/2021 FIXED	HAREKRISHNA KALITA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
28	Bail Appln./1471/2021	SARASWATI HASNU <b>Versus</b> THE SATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
29	Bail Appln./1487/2021 SCANNED COPY OF CASE DIARY, FIXED	BULBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
30	Bail Appln./1518/2021 FIXED, SPL ACT	KHAIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR. M AHMED MD I H LASKAR	PP, ASSAM

31	<b>WITH</b> Bail Appln./1439/2021 FIXED	TOPIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
32	Bail Appln./1567/2021 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
33	Bail Appln./1598/2021 FIXED	BEM BEM @ NEMNEILHING MATE AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
34	Bail Appln./1612/2021 FIXED	SHAH JALAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
35	Bail Appln./1634/2021 FIXED	LUNKHOLAL MATE @ THUNGABOY <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
36	Bail Appln./1650/2021 FIXED	MOZAMMIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
37	Bail Appln./1681/2021 FIXED	MISTAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
38	Bail Appln./1686/2021 FIXED	MOZAMMIL HAQUE @ MOJAMMIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
39	<b>WITH</b> AB/2026/2021	RAZINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM
40	Bail Appln./1707/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	RATNESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
41	Bail Appln./1724/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	LONGSON RONGHANG <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
42	Bail Appln./1768/2021 FIXED	MAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
43	Bail Appln./1830/2021 FIXED	MRIDUL SARMAH <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR H K SARMA B B HUSSAIN	PP, ASSAM
44	Bail Appln./1866/2021 FIXED	INDRAJIT DAIMARY @ D IRAKDAO <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND D SAIKIA MS M DAS	PP, ASSAM
45	Bail Appln./1912/2021 FIXED	MD. HASIM ALI @ KENJULA ALI @ SIKA <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
46	Bail Appln./1915/2021 FIXED	FIROJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
47	AB/772/2021 FIXED	FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
48	AB/1020/2021 FIXED	MOHAMMOD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
49	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
50	AB/1388/2021	SAHID KHAN @ SAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A SAHAD MR. S F CHISTIE	PP, ASSAM

51	AB/1608/2021 FIXED	WEKI TARO <b>Versus</b> THE STATE OF ASSAM	MR. P NEOG MS. B BHUYAN	SPL PP WILDLIFE FOREST ASSAM
52	AB/1751/2021 FIXED	AJANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. M BISWAS MS M DAS	MD M RAHMAN PP, ASSAM
53	AB/1999/2021 FIXED	SAYED MALLIK <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
54	AB/2114/2021 FIXED	ABDUL SUKKUR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
55	AB/2139/2021 FIXED	MD SAHIDUL ISLAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
56	AB/2161/2021 FIXED	AKTARUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
57	AB/2173/2021 FIXED	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

**HEARING**

58	Crl.A./396/2018 WITH OFFICE NOTE, LCR 2 FILES, FIXED <b>WITH</b> I.A.(Crl.)/1028/2018 <b>in</b> Crl.A./396/2018	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
		AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/196/2020 in WP(C)/8318/2019	RUBUL SARMAH AND 23 ORS <b>Versus</b> SIMANTA PRADIP CHOUDHURY AND 18 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	MR. K N CHOUDHURY GA, ASSAM
	<b>WITH</b> WP(C)/8318/2019	SIMANTA PRADIP CHOUDHURY 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, APSC MR. R MAZUMDAR MR H BEZBARUA MR. S P SHARMA MS U SHARMA MS U SHARMA
<b>ADMISSION</b>				
2	WP(C)/296/2016 WP(C) 2446/2010(D/O), B/O	DR. ABHIJIT HOLME CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH
3	WP(C)/1810/2016 FIXED	SMTI PRANITA NAIDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
4	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MS. N SHYAMAL MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
5	WP(C)/2889/2018	BHABESH KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B BURAGOHAİN MR. P K GOGOI MR J P KACHARI	MR. U K NAIR (R- 2,3 & 4) GA, ASSAM, MR. S S ROY(R-1)

6	<b>WITH</b> WP(C)/5089/2017	ANANDA RAM DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
7	WP(C)/3914/2018 WP(C) 5948/2015(D/O)	DIPU LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE SC, N C HILLS
8	<b>WITH</b> WP(C)/6593/2018	DILIP LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR DEBA SARMAH MR D SAIKIA	SC, CO OP SC, N C HILLS SC, FINANCE DEPTT.
9	WP(C)/5696/2019 B/O	KULARANJAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MR. R SARMA	GA, ASSAM
10	WP(C)/7105/2019	KONIKA KALITA RABHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM SC, AG MR H DAS MR. B C DEKA SC, REVENUE
11	WP(C)/8298/2019 B/O	RAJAB ALI @ RAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS P CHAKRABORTY MS. C BORDOLOI MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
12	WP(C)/9085/2019 B/O	BHANITA DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI	MR. S S ROY ASSTT.S.G.I.
13	WP(C)/294/2020 WP(c) 8215/2019(D/O), B/O	LALAN VERMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
14	WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
15	WP(C)/2653/2020 B/O	SUMITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS M DAS	GA, ASSAM MR D NATH SC, PWD
16	WP(C)/3024/2020 B/O	RAFFIQUE HUSSAIN @ RAFICK HUSSAIN <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR MINTU SAIKIA	GA, AP
17	WP(C)/3041/2020 B/O	MITHU BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK SC, P H E	GA, ASSAM
18	WP(C)/5024/2020 B/O	TARALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, PWD
19	WP(C)/926/2021	PRANJAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN MS A DAS	GA, ASSAM
20	WP(C)/1550/2021	RANU KANTA DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, AG



21	WP(C)/2581/2021	ASKAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMAH	SC, FOREST
22	WP(C)/3113/2021 FIXED	DIPON NARZARY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
<b>ORDERS</b>				
23	Cont.Cas(C)/32/2021 B/O	AMARENDRA SARMA <b>Versus</b> SHYAM JAGANNATHAN, IAS,	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
24	Review.Pet./58/2021 WP(C)/7031/2015 (Disposed)	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
25	I.A.(Civil)/1149/2021 in WP(C)/1715/2012  <b>WITH</b> WP(C)/1715/2012	ASOM ABKARI KARMACHARI SANGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  ASOM ABKARI KARMACHARI SANGHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR J ABEDIN  MR.H R A CHOUDHURY MR J ABEDIN MRS. B GOGOI MR H HOQUE	GA, ASSAM SC, APSC SC, EXCISE DEPTT.  MR.C BARUAH MR G CHOUDHURY (SC, APSC) SC, EXCISE DEPTT.
26	WP(C)/1615/2021 B/O	SANJU ENGTI KATHAR AND 2 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, APDCL SC, K A A C
<b>HEARING</b>				
27	WP(C)/6339/2016 B/O	SULEMAN UDDIN MIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
28	WP(C)/3656/2019	BHARATI GOGOI AND 18 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3707/2021 FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. R SINGHA	SC, WATER RESOURCE
2	WP(C)/3737/2021	MCLEOD RUSSEL (INDIA) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM MR. R BARPUJARI (SC, REVENUE )
<b>ADMISSION</b>				
3	WP(C)/5143/2014	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
4	WP(C)/3877/2015	TELAHI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANAR MS.K SAIKIA MRS.A BORAH MS.B BARUAH	GA, ASSAM
5	WP(C)/5589/2015 B/O	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.M DUTTA(R-6) MR.H BURAGOHAIN SC, PWD MR.M C KAKOTI(R-6)
6	WP(C)/7194/2017	BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
7	<b>WITH</b> WP(C)/703/2018	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
8	WP(C)/8249/2017 B/O	M/S. BIVA BAKERS A UNIT OF BIVA FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.P GOSWAMI MRS.N SAIKIA MS.L BORGHAIN	DR.B AHMED MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.

9	WP(C)/893/2018 WITH LCR, B/O	PRATIMA DAS AND ANR <b>Versus</b> THE SETTLEMENT OFFICER AND 5 ORS.	MR. M J BARUAH MS. P BARMAN	GA, ASSAM MD. A HASSAN MD. A HASSAN MS. B BORA MS. B BORA SC, BTADC
10	WP(C)/4825/2018	TURESWAR SAIKIA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/5637/2018	GAMBHIR DEURI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM MR P S DEKA SC, REVENUE
12	WP(C)/4604/2019 B/O	DILIP CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
13	WP(C)/7248/2019 B/O	BHUBENESWAR PRASAD GUPTA @ B.P GUPTA AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS D KALITA MR. R SARMA MR N BORO	MR. B K DAS SC, NF RLY
14	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 <b>Versus</b> THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOOND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
	<b>WITH</b>			
15	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P-1,38,94,195) MR. B PRASAD (P-1,38,94,195) MR S KHOOND MR. R SARMAH MR H K NATH MS D SAIKIA (P-1,38,94,195)	SC, APSC MR D SAIKIA SC, PWD
16	WP(C)/2054/2020 B/O	PRASSANNA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	MR. R BORPUJARI, SC FINANCE DEPTT. SC, REVENUE AND DISASTER MANAGEMENT DEPT SR. GA, ASSAM SC, IWT SC, REVENUE
17	WP(C)/2208/2020 (WITH SEALED COVER STATUS REPORT), FIXED	PETERSON AND CO. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR B GOGOI MR D SAIKIA	GA, AP
18	WP(C)/3048/2020 FIXED	BINAY DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
19	WP(C)/3941/2020 B/O	BASANTA KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH	SC, PNRD SC, BTC
20	WP(C)/4457/2020 FIXED	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE
21	WP(C)/5019/2020 B/O	MANIK KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/5217/2020	HRIDAYJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.

23	WP(C)/5308/2020 CAVT. NO.07762/020,	MAKSUD AHMED MAZUMDER <b>Versus</b> FOOD CORPORATION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	MR B K SINGH SC, F C I FOR CAVEATOR
24	WP(C)/1409/2021	ARCHITA DAS DEY @ ARCHITA DAS @ ARCHITA DAS MAHANTA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D DOLEY MS S P CHETRY	ASSTT.S.G.I. SC, CBSE
25	WP(C)/2384/2021 B/O	MILAN DAS <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MR. B BARUAH MR S HUSSAIN	MR S DUTTA GA, ASSAM MR. S DUTTA MR S DUTTA SC, PNB
26	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
27	WP(C)/3037/2021	KANCHAN MANDAL <b>Versus</b> THE STATE OF ASSAM 14 ORS.	MR. A MANNAF MR J HUSSAIN MD A S ALI	SC, PNRD GA, ASSAM MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY
28	WP(C)/3171/2021 FIXED	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE
<b>ORDERS</b>				
29	Cont.Cas(C)/277/2018	MOHIDHAR BHUYAN AND 2 ORS. <b>Versus</b> T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. G PEGU (R3) MR. P KAKATI (R5, R6)
<b>WITH</b>				
30	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. <b>Versus</b> T.Y DAS AND 7 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
<b>WITH</b>				
	I.A.(Civil)/3849/2019 <b>in</b> Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. <b>Versus</b> T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
<b>WITH</b>				
31	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T Y DAS AND 7 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
<b>WITH</b>				
	I.A.(Civil)/861/2020 <b>in</b> Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
32	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
<b>WITH</b>				
	I.A.(Civil)/1196/2020 <b>in</b> Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
<b>WITH</b>				
33	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
<b>WITH</b>				
34	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)

	<b>WITH</b> I.A.(Civil)/1193/2020 <b>in</b> Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
35	WP(C)/593/2020	PUJA CARRIERS <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR S BANDOPADHYAY MR S A SIKDER	SC, I O C
36	I.A.(Civil)/1013/2021 <b>in</b> WP(C)/2455/2021	HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
	<b>WITH</b> WP(C)/2455/2021	DR. HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
37	WP(C)/2513/2021	HALIMA KHATUN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	Bail Appln./931/2021 SCANNED COPY OF LCR	PRANJIT RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING</b>				
2	AB/2997/2020 FIXED	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
3	<b>WITH</b> AB/1726/2020	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
4	<b>WITH</b> AB/2220/2020	SUBRATA MITRA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
5	AB/3081/2020 WITH CASE DIARY, FIXED	FAZUL HOQUE @ FOYZUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	AB/3266/2020 FIXED	ANISH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	PP, ASSAM
7	AB/39/2021 FIXED	NABA KUMAR SHYAM <b>Versus</b> STATE OF ASSAM AND ANR.	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
8	AB/81/2021 FIXED	MD. AFTAB HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
9	AB/601/2021 FIXED	SHURAT JAMAL <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	MRS S BARUAH MRS. K BARPUZARI MS D DUTTA PP, ASSAM
10	AB/634/2021 FIXED	PAPU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI	PP, ASSAM

11	AB/673/2021 FIXED	FARIDA BIBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL	PP, ASSAM
12	AB/756/2021 FIXED	BED BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
13	<b>WITH</b> AB/603/2021	AJAY CHETRI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
14	AB/815/2021	SAMARENDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
15	AB/820/2021	AJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
16	AB/828/2021	ERAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	AB/831/2021	SAYED ABDUL MALEQUE AHMED @ MALEQUE MASTER <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
18	AB/834/2021	HARIBADAN PASHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	AB/838/2021	BHABESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
20	AB/866/2021	MANUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY MS. P GHOSH	PP, ASSAM
21	AB/867/2021	MD. MANARUL ISLAM @ MD. MANIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
22	AB/870/2021	DANDESWAR MILI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
23	AB/877/2021	ARAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
24	AB/885/2021	MD. AMRAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI MS. D GOGOI	PP, ASSAM
25	AB/1091/2021 FIXED	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P- 2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
26	AB/1162/2021 FIXED	MANAS DAS @ GOPAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM
27	AB/1172/2021 FIXED	SMTI. PRANITA YEIN @ NIRMALA YEIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR G JALAN MS. B PEGU	PP, ASSAM

28	AB/1207/2021 FIXED	RUHUL AMIN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
29	AB/1211/2021 FIXED	BABULAL KURMI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
30	AB/1223/2021 FIXED	JYOTISH NATH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
31	AB/1278/2021 FIXED	JITEN DEKA @ BHAITI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/1325/2021 B/O	SAPNA BORUAH <b>Versus</b> THE STATE OF ASSAM	MS S SHARMA MS. P K DEVI	PP, ASSAM
33	AB/1611/2021 FIXED	ABDUS SATTAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A C ALI	PP, ASSAM
34	AB/1714/2021 FIXED	ZAHINUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
35	AB/1740/2021 FIXED	SHREE CHAND GUPTA @ SRICHANDRA GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. S AGARWAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED PP, ASSAM
36	AB/1770/2021 FIXED	LUKEN DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. K K HANDIQUE MR. M K DEURI MR. D GOGOI	PP, ASSAM
37	AB/1772/2021 FIXED	SULTAN HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S K ROY MS M BORAH MD K RAHMAN MR. M K HASAN	PP, ASSAM
38	AB/1788/2021 FIXED	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
39	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
40	AB/1830/2021 FIXED	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR I U CHOUDHURY MR. A M AHMED	PP, ASSAM
41	AB/1848/2021 FIXED	PARTHA PRATIM CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
42	AB/1952/2021 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
43	AB/2045/2021 FIXED	KUMARJIT ROY <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MANDAL	PP, ASSAM
44	AB/2048/2021 FIXED	SUNNY DEB AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
45	AB/2052/2021 FIXED	MD. KOLIMUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
46	AB/2067/2021 FIXED	KAMUL AHMED BARBHUIYA @ KAMUL AHMED <b>Versus</b> STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM



47	AB/2073/2021 FIXED	SRI INDRA JYOTI GOGOI @ INDRA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI	PP, ASSAM
48	AB/2154/2021 FIXED	UTPAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
49	AB/2172/2021 FIXED	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
50	AB/2186/2021 FIXED	MASUQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,23rd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	I.A.(Civil)/1334/2020 FIXED, BY SLIP in CRP/5875/2020  <b>WITH</b> CRP/5875/2020 (Filing Number)	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS  ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS E	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
2	I.A.(Civil)/1233/2021 IN MACApp./87/2015(D/O), FIXED in MACApp./87/2015	LAKHMI DAS <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD.	MR D MONDAL	MR. R GOSWAMI

LEAVE NOTE OF ADVOCATES FOR 23/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021